

Declaration of Assets and Liabilities

Year. 2019-2020

I **Dr. Shashi Prakash**, son/daughter/wife of **Sri Ram Sharan Prasad**, Aged **38** years, belonging to Department Animal Husbandry Service and Presently working as **Private Secretary To Whip, Ruling Party, Bihar Legislative Assembly, Patna** give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sulakshna Bharti (Wife)	Dependant-1 Satvik Prakash (SON)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	80000/-	90000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/C - 242479/- BOI A/C - 102777/- AXIS A/C - 52500/- PPF - 590494/-	SBI A/C - 104000/- BOB A/C - 65000/- AXIS A/C - 61000/- ALLAHABAD A/C - 25000/- BOB PPF - 15000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	ICICI PRU - 100000/- FRONT LINE EQUITY - 100000/-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ICICI PRU - 65000/- ING VVSYA 12100/- LIC - 54669/- YEARLY INSTALLMENT	LIC 26000/- TATA A.I.G - 101880/- ICICI - 72000/- SBI - SIP - 12000/- YEARLY INSTALLMENT	LIC 21033/- YEARLY INSTALLMENT	NIL	NIL
(v)	Motor Vehicles (Details of make, etc.)	HERO HONDA 10000/- HONDA SHINE - 30000/- SWIFT V.D.I - 550000/-	SCOOTY 25000/-	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	130 GM GOLD ORNAMENTS AND STONES 14 RATI MARKET VALUE - 5.5 LAC	400 GM GOLD ORNAMENTS AND STONES 14 RATI MARKET VALUE - 7.5 LAC	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	3.5 LAC.	3.0 LAC.	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	SOHGI 1515/2464 6 KATHA 60 LAC.	BIHTA (SAMSARA) 4 KATHA 10 DHUR 16 FURKI 7 LAC	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	408 VAMIKA ENCLAVE MURLICHAK KHAJPURA DIST - PATNA 1179 SQFT RS. 52 LAC.	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01-02-2018
(a)	(i) Loans from Banks	BANK OF INDIA ANISHABAD	Rs. 2,20,432/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RS. 18710/- INCOME TAX RETURN FILED FOR YEAR 2019-20 PAN - ALDPP7116L	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: **DR SHASHI PRAKASH**

Place: **PATNA**

Designation: **PRIVATE SECRETARY**

Date: **11-02-2020**

Department: **ANIMAL HUSBANDRY, BIHAR**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.